

**SUPREME COURT OF INDIA**

Mohammed Ganbi Sahib

Vs.

K. Balasubramania Nayar

(K Singh, M Punchhi, N Singh, M Mukherjee and S A JJ.)

10.10.1996

**JUDGMENT**

**N.P. SINGH, J.**

These appeals are disposed of in terms of the judgment of this court in the Case of Vijay Singh etc. etc. v. Vijayalakshmi Ammal (Civil Appeal Nos. 5948-5950 of 1990) delivered today.